to re-enact the whole Act is in progress. It will be possible to take further necessary action to evict the unauthorised occupants after the Act is re-enacted.

## Environment Studies before issue licences to Zuari Agri Chemical and C. I. B. A. Pesticides

3928. SHRI ERASMO DE SEQUEIRA: Will the Minister of PETROLEUM AND CHEMICAL be pleased to state:

- (a) whether any environmental studies were required from Zuari Agro Chemicals on the shores near Mormugao or CIBA Pesticides on the banks of the Mandovi river, before industrial licences were granted to these establishments; and
- (b) if so, the effluents from these plants allowed to be discharged into the sea and the river, and the quantity and strength of the effluents that each will be discharging?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI DALBIR SINGH): (a) No, Sir.

(b) Does not arise.

## New Central Government Colonies in States

3929. SHRI VAYALAR RAVI : Will the Minister of WORKS AND HOUSING be pleased to state :

- (a) the number of new Central Government colonies set up in different States for provision of better facilities and assistance to the Central Government employees; and
- (b) how far Government have been able to meet the requirement?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI I. K. GUJRAL): (a) About 38 new colonies have been set up all over the country in the past 10 years or so.

(b) The overall percentage of satisfac-

tion in the general pool at different places is as under :—

Name of the State/ Union territory.	Percentage of satisfaction.			
1. Delhi.	41.3			
2. West Bengal (Calcutta)	7.56			
3. Maharashtra				
(i) Bombay	10.64			
(ii) Nagpur.	34.00			
4. Himachal Pradesh Simla.	17.8			
5. <i>Haryana</i> Faridabad.	86.33			
6. <i>Tamil Nadu</i> (Madras)	2.1			
7. Chandigarh.	6.3			

## Allotment of Government Quarters to Central Government Employees in States

3930. SHRI VAYALAR RAVI : Will the Minister of WORKS AND HOUSING be pleased to state :

- (a) the names of the States where Government quarters have been provided to the Central Government employees and the number of allotments made to different categories in various States; and
- (b) the proposals to meet the increasing demand of the employees to provide them shelter?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI I, K. GUJRAL): (a) A statement showing the names of the States and the number of residential units in the general pool which stand allotted to Central Government employees in different types is attached.

(b) Within the available resources every effort is being made to provide as many residential units in the general pool at various places as possible. During the Fourth Five Year Plan it is proposed to construct, 4,495 residential units in different types in Maharashtra, Mysore, Tamil Nadu and West Bengal.

Written Answers

#### STATEMENT

Names of the States and the number of officers Provided with General pool Accommodation in Various types as on 1st January, 1971.

Si. No.	Name of the State.	Number of Central Government employees provided with accommodation in types.						Total	
		VII.	VI.	V.	IV.	III.	II.	I.	-
1.	2	3,	4.	5.	6.	7.	8.	9.	10.
1.	West Bengal (Calcutta)	2	83	140	122	506	419	158	1,430
2.	Maharashtra (i) Bombay.	7	60	116	404	332	1192	366	2,477) )3,374
	(ii) Nagpur.	1	18	28	101	165	426	158	897)
3.	Himachal Pradesh (Simla)		11	22	35	54	172	302	596
4.	Haryana (Faridabad)	_	16	52	140	200	664	330	1,402
5.	Tamil Nadu (Madras)		12	30		168	_	_	210

## Facilities in Naval Hospital, Cochin

3931. SHRI VAYALAR RAVI: Will the Minister of DEFENCE be pleased to state:

- (a) whether Government are aware of the lack of facilities at the Naval Hospital. Cochin:
- (b) if so, whether Government have any proposal to increase the facilities at the said Hospital; and
  - (c) if so, what are those?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) No, Sir.

(b) and (c). Do not arise.

# Opening of air Force Recruiting Centre in Kerala

3932. SHRI VAYALAR RAVI: Will the Minister of DEFENCE be pleased to state whether Government will open an Air Force Recruiting Centre in Kerala considering the fact that the candidates from Kerala have to come to Bangalore and incur financial loss and difficulties?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): There is no proposal to open an Air Force Recruiting Centre in Kerala. Air Force Recruiting Offices are located on zonal basis. Kerala state is covered by the Air Force Recruiting Office at Bangalore. Apart from conducting recruitment of Airmen at Bangalore, the Air Force Recruiting Officer, Bangalore, also undertakes tours in his zone including places in Kerala state and carries out recruitment locally at various places. The tour programmes are given wide publicity. The present system is working satisfactorily.

# Central Grants for Slum Clearance in Kerala

3934. SHRIMATI BHARGAVI THAN-KAPPAN: Will the Minister of WORKS AND HOUSING be pleased to state:

- (a) the amount of grants proposed to be given to the State Government of Kerala during the current financial year 1971-72 for slum clearance;
  - (b) whether the State Government have